COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOS. 1179 & 1180 OF 2018 IN DFR NO. 3132 OF 2018

Dated : 30th August , 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Matrix Wind Energy Pvt. Ltd.				Appellant(s)
Versus Karnataka Electricity Regulatory Commission & Ors.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. S. Venkatesh Mr. Sandeep Rajpurohit Ms. Nishtha Kumar		
Counsel for the Respondent(s)	:			

<u>ORDER</u>

Issue notice to the IA Nos. 1179 of 2018 & 1180 of 2018 returnable on 17.09.2018. Dasti, in addition, is also permitted.

List the matter for on <u>17.09.2018</u>, as requested.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member